

functioning under Bharat Bhari Udyog Nigam Ltd.:

(b) whether the workers submitted jointly and separately a Charter of Demands for wage revision etc.:

(c) if so, the action taken thereon; and

(d) if not, the reasons therefor and when the matter is likely to be settled?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON):** (a) A Statement is enclosed.

(b) Yes, Sir.

(c) and (d) In view of continuing losses and financial constraints the Company is not in a position to revise the wages of these loss making refractory and ceramic units till such time their financial position improves.

#### STATEMENT

The dates of last wage settlement in respect of refractory units of M/s. Burn Standard Company Limited a subsidiary of Bharat Bhari Udyog Nigam Limited, are as under :—

(i) Raniganj Group of Works	24-10-1979
(ii) Gulfarbari Works	24-10-1979
(iii) Niwar Works	11-9-1979
(iv) Jabalpur Works	22-9-1979
(v) Salem Works	
(a) Daily rated workers	19-10-1990
(b) Monthly rated staff	16-4-1991

*[Translation]*

#### Supply of Foodgrains to Ration Depots

\*443. **SHRI RAJENDRA KUMAR SHARMA:** Will the Minister of FOOD be pleased to state :

(a) the total quantum of foodgrains available with the Government

at present;

(b) whether, keeping in view the increasing requirements, the Government propose to supply more quantity of foodgrains to ration depots, and

(c) if so, the details thereof?

**THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI):** (a) The foodgrains stocks with Food Corporation of India were 19.8 million tonnes as on 1st July, 1991.

(b) and (c) The allocations of foodgrains are made on month to month basis to State Governments after due consideration of the requirements received from them.

*[English]*

#### Joint Ventures in Deep-Sea-Fishing

\*444. **SHRI MUKUL WASHNIK:** Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) the measures taken to encourage 100 per cent export-oriented units in deep-sea-fishing:

(b) the number of proposals pending with the Union Government for setting up joint ventures in deep-sea-fishing; and

(c) the steps contemplated by the Union Government to expedite clearance to the proposals?

**THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO):** (a) In order to encourage 100% Export Oriented Units (EOU) in Deep Sea Fishing, some of the benefits given to the units are indicated below :

(i) Import of capital goods, com-